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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.08.2025

NOTICE

Please take notice that the following matters listed in the Court - II on 07.08.2025 & 08.08.2025 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 289-291 of 2024 & I.A. No. 1015, 1016, 1017 of 2025 Part Heard	Rare Asset Reconstruction Ltd. Vs. VR2 Land Development Pvt. Ltd. & Ors.	Abhirup Dasgupta	Malak Bhatt Neeha Nagpal- R2&3 Tishampati Sen Riddhi Sancheti- R4 Chintan Gandhi Aman Varma- R7
2.	Comp. App. (AT) (Ins) No. 1330 of 2024 Part Heard	Godrej Projects Development Ltd. Vs. Kailash T. Shah, Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd.	Sanjana Saddy	Tanmay Kelkar Anirudh Purosothaman
3.	Comp. App. (AT) (Ins) No. 1345 of 2024	Prakhhyat Dwellings LLP Vs. Kailash T. Shah Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd.	Sanjana Saddy	Tanmay Kelkar Anirudh Purosothaman

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4.	Comp. App. (AT)	Ritu Automobiles Pvt. Ltd.	Natasha Dalmia	Ashwini Kr. Singh		
	(Ins) No. 1159 of	Vs.		Asav Rajan-R1		
	2022	HDFC Bank Ltd.		P.V. Dinesh-R2		
	Part Heard					
		With				
5.	Comp. App. (AT)	Ritu Automobiles Pvt. Ltd.	Natasha Dalmia	Ashwini Kr. Singh-		
	(Ins) No. 1241 of	Vs.		R1		
	2022	HDFC Bank Ltd. & Anr.		P.V. Dinesh-R2		
	Part Heard					
		With				
6.	Comp App (AT)		Dalach C Sinchai	A say Daian		
0.	Comp. App. (AT)	Manoj Lalwani Vs.	Palash S Singhai	Asav Rajan Charu Trivedi- for		
	(Ins) No. 1982 of	Ritu Automobiles Pvt. Ltd.				
	2024	Through Liquidator & Anr.		HDFC		
	(11/241- D - 64-)			Mahesh Surekha- for		
	(With Defects)			Liquidator		
	Part Heard					
7.	Comp. App. (AT)	Surender Pal Singh Mangat	Akash Jain	S.S. Hooda		
/•	(Ins) No. 1404 of	Vs.	Akasii Jaili	Aayushman Aeron		
	2024	Oriental Bank of Commerce		Aditya Hooda		
	2024	(Now Punjab National Bank) & Ors.		Anant Merathia		
	(With Defects)	(110W 1 unjub 11anonar Bank) & Ors.		Anurag Goel		
	Part Heard			Tillulag Goel		
	T art ficara					
		With				
8.	Comp. App. (AT)	Gursimran Kaur Mann	Prachi Johri	S.S. Hooda		
	(Ins) No. 1405 of	Vs.		Aayushman Aeron		
	2024	Oriental Bank of Commerce		Aditya Hooda		
		(Now Punjab National Bank) & Ors.		Anant Merathia		
	Part Heard	,		Anurag Goel		
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By order of Hon'ble Chairperson -Sd/-Registrar